

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

REGN.NO. OA 950/89

Dated: 28.8.1989

Shri D.Mazumdar Applicant

Vs.

Union of India Respondents

Coram: Hon'ble Mr.P.K.Kartha, Vice Chairman
Hon'ble Mr. P.C.Jain, Member

For the Applicant Applicant in person.

For the Respondents Shri P.H.Ramchandani,
Sr.Counsel.

Applicant states that he does not wish to pursue the present application and that he may be allowed to withdraw the application. Accordingly, the application is dismissed as withdrawn.

(Signature)
(P.C.JAIN)
MEMBER

(Signature)
(P.K.KARTHA)
VICE CHAIRMAN